

ITEM NO.51

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 491/2024

SOHAN PAL @ TOTA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhilash M. R., Adv.
Mr. Amit Sharma, Adv.
Mr. Sandeep Singh, AOR

For Respondent(s)

Mr. Sudeep Kumar, AOR
Ms. Rupali, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Scanned copies of the original records of High Court and
Trial Court have been received.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

In the meantime, parties may file additional documents.

SUJATA SINGH
Registrar

HJ